

SHRI SHAH NAWAZ KHAN: It is very difficult to give the exact number.

SHRI G. RANGA: May I know whether Government have consulted any experts or other authorities which are also running similar buses in the U.P. and Madras and other places, whether the sickness incidence on their buses is a general one or a normal one, that is 50 out of 400? My hon. friend's estimate is that it is right to keep 20 in one place, 30 in another place and 50 on the sick list, and therefore as many as 25 per cent, of the total number of buses are not to be kept on the road.

SHRI SHAH NAWAZ KHAN: The D.T.S. has 75 per cent, of its buses on the road. This compares favourably with similar road transport undertakings in other places.

SHRI G. RANGA : Are we to understand that they are satisfied with the present position and that they do not want to investigate whether there is anything wrong with this state of things?

(No reply)

DIWAN CHAMAN LALL: Is it not a fact that the Sub-Committee went into this matter and reported in detail about the working of the D.T.S. as well as this particular matter and how is it that the hon. Deputy Minister has not seen that report?

SHRI SHAH NAWAZ KHAN: Sir, I have seen that report. But, as I said, I want separate notice to answer questions on it.

SHRI P. S. RAJAGOPAL NAIDU: The hon. Deputy Minister had seen the report which contains the various mal-practices that are practised in the D.T.S. The report was published six months back. I would like to know what the Government is doing in implementing the recommendations of the report of the Sub-Committee. The report was published in June.

MR. CHAIRMAN: The report was published in June; he has seen it; but does not remember the details and he wants time. That is what he says.

SHRI P. S. RAJAGOPAL NAIDU: Only one question, Sir. It has been already submitted that nearly Rs. 50 lakhs have been the losses incurred by the D.T.S. I would like to know what the Government has done to see that the matter is enquired into. •

SHRI SHAH NAWAZ KHAN: It is a long report and many of the points that have been raised refer to the period before the present authority took over the undertaking. All the recommendations and suggestions made are being looked into by the Ministry.

SHRI JASWANT SINGH: Sir, the hon. Deputy Minister stated that 50 per cent, are in the workshop for major repairs. I would like to know whether these repairs are due to accidents or normal repairs?

MR. CHAIRMAN: He did not say 50 per cent. He said 50 buses.

SHRI JASWANT SINGH: 50 buses.

SHRI SHAH NAWAZ KHAN: Some of them may be due to accidents. But certain normal major repairs are required after a certain period.

**RAILWAY BRIDGE OH GANDAK BETWEEN  
HAJIPUR AND SONEPUR ON NORTH-  
EASTERN RAILWAY**

\*390. SHRI R. P. N. SINHA: Will the Minister for RAILWAYS be pleased to state:

(a) when the present railway bridge on the Gandak between Hajipur and Sonepur on North-Eastern Railway was constructed;

(b) whether it is a fact that engineers have declared the bridge as having out-lived its life; and

(c) if the answer to part (b) above be in the affirmative, what steps are being taken by Government to ensure the safety of the trains going over that bridge?

THE DEPUTY MINISTER FOR I  
RAILWAYS AND TRANSPORT | (SHRI SHAH  
NAWAZ KHAN): (a) In 1887.

(b) No. but the bridge is not capable of  
taking modern main line standard  
locomotives at sanctioned maximum speed.

(c) Locomotives mentioned in (b) above  
are permitted over the bridge only at 5 miles  
per hour.

SHRI R. P. N. SINHA: Is it a fact that a  
couple of years back, during heavy floods,  
one of the pillars of this bridge had shown  
signs of giving way and that it had to be kept  
intact with tremendous efforts?

SHRI SHAH NAWAZ KHAN: Sir, I am  
not aware of that just at this moment. I shall  
look into it.

SHRI S. N. MAZUMDAR: The bridge was  
constructed, as has been stated by the hon.  
Deputy Minister, in 1887 and the engineers  
have declared it unsafe. In view of the fact  
that many bridges have collapsed during  
floods and also in view of the fact that  
railway embankments are flooded, why is it  
that the Government did not think it necessary  
to enquire into the condition of the bridges  
again?

SHRI SHAH NAWAZ KHAN: Sir, the  
condition of all the bridges is ascertained  
from time to time in accordance with the  
instructions that exist on the subject. On this  
particular bridge, owing to limitation of stress  
in the flooring systems of the girders, the  
speed of modern locomotives is restricted.  
And since it proved to be a bottleneck, it has  
been decided to construct another bridge  
about 250 feet above, up-stream of this  
bridge, which will have double line going  
over it.

**SHARE OF SURPLUS WATER OF THE  
KRISHNA AND GODAVARI RIVERS FOR  
MADRAS STATE**

\*391. SHRI P. S. RAJAGOPAL NAIDU:  
Will the Minister for IRRIGATION AND POWER  
be pleased to state:

(a) whether there is any proposal under  
consideration by Government

to allow this State of Madras to have a share  
of the surplus water of the Krishna and  
Godavari rivers; and

(b) if so, whether any preliminary survey  
is proposed to be undertaken either by the  
Central Government or under the joint  
auspices of the Andhra and Madras  
Governments in this respect?

THE DEPUTY MINISTER FOR  
IRRIGATION AND POWER (SHRI J. S. L.  
HATHI): (a) No, Sir.

(b) Does not arise.

SHRI P. S. RAJAGOPAL NAIDU: Is the  
hon. Deputy Minister aware of certain press  
reports of the Chief Ministers of Madras and  
Andhra Pradesh meeting together and  
discussing about this subject?

SHRI J. S. L. HATHI: Yes. Sir. I have  
seen the report in the Hindu of 28th  
November that this subject matter was being  
discussed and that the Engineers from that  
State would undertake a survey.

SHRI P. S. RAJAGOPAL NAIDU: May I  
know what part the Central Government is  
going to play in implementing this proposal?

SHRI J. S. L. HATHI: We enquired of the  
Madras Government if they wanted any  
technical assistance. The reply received by us  
was that they would be sending us the  
details.

SHRI V. PRASAD RAO: May I know  
whether the Central Water and Power  
Commission was approached in this  
connection or not?

SHRI J. S. L. HATHI: It was not.

SHRI H. C. DASAPPA: May I know what  
percentage of the Godavari waters are now  
put to use?

SHRI J. S. L. HATHI: I have\* not got the  
figure for Godavari here.

*(Interruption.)*

MR. CHAIRMAN: The answer is from  
this side—4 per cent.